Declaration of Assets and Liabilities

Year 2020-21

I DADAN SINGH..., son/daughter/wife of LATE RAM BACHAN SINGH....

aged...29.... years, belonging to .. Bihar Legislative Assembly Secretariat.. service
and presently working as..... Assistant .. give herein below the details of the assets
(immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name(KAUSHALYA DEVI)	Dependant- 2 Name	Dependant 3 Etc. Name	
√(i)	Cash	8000		4000		·00-	
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SAVINGS-200000/-		SAVINGS- 60000/- FD-2,50000/			
(iii)	Bonds, Debentures and Shares in companies						
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		The National States	water at Highcia			
(v)	Motor Vehicles (details of make, etc.)	TWO WHEELERS 1.Apache(2020) 2.Bajaj discover(2014)			20 4 W U	Ek.3 ne(2020)	
(vi)	Jewellery	Gold- 10 gram		GOLD-40		LO guardo	
	(give details of weight and value)	VALUE-Rs 50000(appx.)		gram. VALUE- 200000(appx.)	9730		
	Other assets, such as values of claims /	N/A					
	interests			nodan singh			

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name KAUSHALYA DEVI	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL		HINDU UNDIVIDED FAMILY Land-7acre (Approx.) Location- Bhojpur	Mathematical Control of the Control	NII.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement)	NIL		Ancestral home Location- Bhojpur	en Tolan	
	- Current market value	and the second of	AND A STREET OF THE STREET OF	Control Control Control Control	Factors on Service 12 Security and the	ALTERNATIVE CONTRACTOR
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on		
(a)	(i) Loans from Banks	NIL	THE PART OF THE PARTY OF THE PA		
	(ii) Loans from financial institutions	NIL			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	Comparison of the comparison o		
	(b) dues to departments dealing with supply of water	NIL	S S S S S S S S S S S S S S S S S S S		
	(c) dues to departments	NIL			

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	dealing with supply of electricity		
	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	d ex Marcher 2 dents a voic governous 25
	(f) Other dues, if any	NIL	Product Transfer
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL. PAN - ERRPSOFOTN	Metoriji Farte Fesa Indhata Filozofi Fesa Fesa Fesa Fesa
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		I DE LOS ECSPESAMENT
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		* togethe level to the

C. **Personal Detail**

GPF/CPF/PRAN No.	:-	110174059033								
Gender	:-	M (M/F)								
Date of Birth	:-	1	5	0	8	1	9	9	1	(DD/MM/YYYY)
Class/Group	:-		В] (A	/B/C)					
Cadre		Bihar Legislative Assembly Secretariat Service (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)								
Home District	:-	вно	JPUR		e dang sampagan ka					
I hereby d		that	the	abov	e det	ails	are t	rue t	to the	e best of my

Signature Dodan Singh NameofEmployee: DADAN SINGH Place:..Patna..... Designation:...Assistant..... Date:..08.02.2021...... Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white

paper with computer typed (single side) in prescribed format.

